

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD

Registration No.1320 of 1986 (T)

Nepal Chandra Chakraborty Plaintiff

Versus

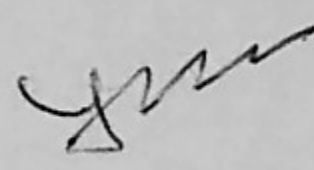
Union of India, N.E.Railway Defendant

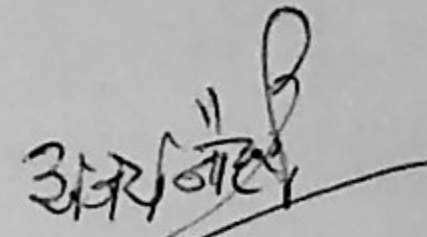
Hon.S.Zaheer Hasan, V.C.

Hon. Ajay Johri, A.M.

(By Hon.S.Zaheer Hasan, V.C.)

The plaintiff is absent. Shri Prashant Mathur filed his Vakalatnama and appeared on behalf of the Railways. The application (Suit No.1942 of 1984) is dismissed in default.


V.C.


R.M.

RKM

Dated the 21st Nov., 1986.